1	2	3
9	Andhra Pradesh	19
10	Gujarat	11
11	Himachal Pradesh	4
12	Orissa	16
13	West Bengal	10
14	Uttar Pradesh	54
15	Uttaranchal •	6
16	Bihar	20
17	Jharkhand	9
18	Rajasthan	19
	TOTAL:	273

(b) to (d) Muzaffarpur district in Bihar is covered under DPEP. 2566 schools are benefited by the programme in the above district.

## **Domestic Violence Prevention Bill**

2856. SHRI P. PRABHAKAR REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether view points of various women's organisations in the country were solicited with regard to Domestic Violence Prevention Bill, introduced recently in the Parliament;
  - (b) if so, the details thereof and if not. the reasons therefor;
- (c) whether Government have received representations from various women's organisations to go slow on the Bill; and
  - (d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) and (b) Yes, Sir. The Protection from Domestic Violence Bill, 2002 introduced in the Lok Sabha on 8th March, 2002 was based on drafts submitted to the Government by the National Commission for Women and other voluntary organisations. These organisations, had, in turn held a scries of consultations, across the

country with concerned women's groups on the possible contents of the said Bill.

(c) and (d) Some women's voluntary organisations have sent representations suggesting some changes in the Bill.

As the Protection from Domestic Violence Bill, 2002 has been introduced in the Lok Sabha on 8th March, 2002, the Parliamentary procedures will determine the further course of action.

## **Publication of 'Towards Freedom Project'**

2857. SHRI P. PRABHAKAR REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the news-report captioned "Towards Freedom Project be revived", which appeared in The Hindu dated the 13th March, 2002;
  - (b) if so, the details thereof and Government's reaction thereto;
- (c) the reasons for inordinate delay involved in the publication of the project work; and
  - (d) by when the publication is likely to sec the light of the day?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) and (b) The news-report entitled "Will the Towards Freedom Project be revived" in Hindu dated 13th March, 2002 is regarding review of the Towards Freedom Project by the ICHR.

(c) and (d) ICHR has informed that the delay in the project was due to the various factors; particularly in appointing the Chief Editor for a long period and the nature of the project as the source material was scattered throughout India. In 1988, when the Project was reorganised the remaining Nine volumes were assigned to Nine different Editors. The delay was mainly on the part of respective Editors. The volumes received so far arc under process of scrutiny and publication.